

Minutes of the meeting held on 31.5.2018 at 11.00 am in DGFT (HQ), Udyog Bhavan, New Delhi to review the allocation of Black Pepper, Vanaspathi, Bakery Shortening, Margarine and Desiccated Coconut under Indo-Sri Lanka Free Trade Agreement (ISFLTA)

In Chair: Shri K.C. Rout, Additional DGFT

2. The following officers attended the meeting

- i. Shri N. Ramesh, Director, Department of Commerce
- ii. Shri Abhay Kumar, Director, Department of Consumer Affairs
- iii. Shri S.P. Roy, Joint DGFT, DGFT
- iv. Shri Anurag Sharma, Deputy Secretary, Department of Commerce
- v. Shri Suresh Chandra, Deputy Director, D/o Food & Public Distribution
- vi. Ms. Mamta Rupolia, Export Promotion Officer, Spices Board
- vii. Shri Abdul Sadiq Khan, FTDO, DGFT

3. The Committee was briefed that in the meeting held on 9.5.2018; 26 applications were rejected (24 nos. for not submitting the requisite application fees and 2, for having submitted their application after the prescribed date i.e. 28.2.2018). Subsequent to uploading of the minutes dated 9.5.2018; some representations were received, indicating that though they have submitted full application fees, as demanded by the RAs, their applications have been rejected by the Committee. Accordingly, Trade Notice No.13/2018 dated 22.5.2018 was issued wherein applicants for Pepper and Vanaspathi were requested to file their grievances, if any, on the issue of allotment of quota as in the minutes dated 9.5.2018, latest by the 30th May, 2018. The trade has also been informed that quota (already allotted) may undergo changes after addressing the grievances of the applicants.

Pepper

4. The Committee accordingly noted that in response to the Trade Notice No 13/2018, 13 representations were received from applicants seeking import quota for Pepper as in Sl. Nos. 1, 2 and 3 of **Annexure I**). Out of them, 12 have indicated that they have paid full fees on the notice issued by the RAs. The same has been confirmed by the RAs. Hence, the Committee found 12 applications eligible for re-consideration. Further, one applicant namely M/s Komal Exotic Spices Pvt. Ltd. had represented that it was not able to upload its application. The Committee accordingly, did not find it eligible as it had neither submitted its application, nor paid the application fee with the concerned RA. Accordingly, the Committee decided to reallocate the quota amongst 90 applicants (78 applicants, approved in the minutes dated 9.5.2018 plus 12 applicants as in sl No. 1& 2 of **Annexure I**). Accordingly, each applicant is allocated a quota of 27.77 MT of black pepper as detailed in **Annexure II**, the quantity being lower than the least as demanded by the applicants.

Vanaspathi/Bakery Shortening and Margarine

5. In the matter of Vanspathi/ Bakery Shortening and Margarine, the Committee noted that 4 applicants viz. M/s Sarthak Industries, M/s Anik Industries, M/s ADK Impex and M/s Balaji Oil Industries have surrendered their quota partially (as in S. Nos. 5-8 of **Annexure I**). Further, two applicants viz. M/s Shantilal Trade Links Pvt. Ltd. and M/s Vanick Oils and Fats Pvt. Ltd. have represented that they had submitted their applications with the RAs along with the application fees before the prescribed date, but their application was not considered (S.No. 4 in **Annexure I**). RA, Mumbai have confirmed that both the application was received with them before the due dated 28.2.2018. The Committee noted that total eligible applications for allocation of quota is 8 (6 cases approved in the meeting dated 9.5.2018 plus 2 cases at S.no. 4 in **Annexure I**) and the quota surrendered is 69,300 MT. The Committee accordingly decided to re-allocate the quota equally amongst 8 applicants (31, 250 MT each). However, as M/s ADK Impex, M/s Balaji Oil Industries, Maruthi Exports and M/s Shantilal Trade Links Pvt. Ltd. have applied for 200 MT, 500 MT, 6600 MT and 20000 MT respectively, the Committee decided to allocate only the quantity applied by these applicants. The remaining quota i.e 2,22,700 MT is to be distributed among the other 4 applicants (55675 MT each) . However, as Sarthak Industries Limited and Anik Industries Limited have requested for only 50,000MT each, the quantity as applied by them was allocated to them. The Balance (1,22,700 MT) was to be equally distributed among the remaining two applicants 61,370 MT each. However, M/s Vanick Oils and Fats Pvt. Ltd. had requested for 60050.88 MT, the Committee accordingly decided to allocate the requested quantity to M/s Vanick Oils and Fats Pvt. Ltd. The remaining quantity 62649.12 MT was allocated to M/ Motan Enterprises which is less than the quantity applied by M/s Motan Enterprises. The details of allocation are in **Annexure III**.

Desiccated Cononut

6. The Committee further noted that as no representation against allocation of quota for Desiccated Coconut have been received, the quota allotted to the applicant i.e. M/s Motan Enterprises remains unchanged as approved in the minutes dated 9.5.2018 (**Annexure IV**) .

7. The concerned Regional Authorities of DGFT are advised to issue import authorizations to the applicants as mentioned in **Annexure II, III and IV**. RA must cross verify the details mentioned in the import authorization with that as stated in the ANF-2M submitted by the applicant and also must ensure that the requisite fee has been paid.

8. The meeting ended with vote of thanks to the chair.

Annexure-I

List of grievances received in response to Public Notice No. 13/2018 on the issue of allotment of quota proposed under Indo-Sri Lanka Free Trade Agreement and the Observations of the Committee.

S.No.	Name of the Applicant	Grievance	Observations of the Committee
1.	i. M/s C.D. Spices ii. M/s Bhikan Lal Raj Kumar iii. M/s Naman Agri Impex iv M/s Paras International v. M/s Rajat Agro vi.M/s Vijay Kumar Manoj Kumar vii.M/s Rakesh Kumar Rajesh Kumar viii.M/s S.N. Consultants ix.M/s Samanyu Trading LLP x. M/s A.S. Spices xi. M/s Veer Sales	These applications were rejected due to short/no processing fee. These firms had represented that they have submitted the full processing fee with CLA, New Delhi	CLA Delhi/RA, Ludhiana/RA Moradabad have confirmed that the applicants have submitted the full processing fees after they had issued a deficiency letter to them and decided to allocate the quota in re-allocation of the same.
2.	M/s Jugmug International	The application was rejected due to short/no processing fee. The firms had represented that they have submitted the full processing fee with CLA, New Delhi	CLA Delhi has confirmed that the applicant has submitted the full processing fee. The Committee decided to allocate the quota in re-allocation of the same.
3.	M/s Komal Exotic Spices Pvt. Ltd.	They tried to upload their application with RA, Mumbai but were unable to do so. They have written in this regard to RA, Mumbai and DGFT(HQ). They have also requested that the import under ISLFTA should be duty free.	Neither hard copy of the application nor copy of the online application has been received in DGFT from the applicant. The Committee decided to reject the case.
4.	i. M/s Shantilal Trade Links Pvt. Ltd.	They have represented that they had submitted their application for import of Vanaspati/Bakery Shortening and Margarine but	RA, Mumbai have confirmed that the application of both the firms have been received

	ii. M/s Vanick Oils & Fats Pvt. Ltd.	their application was not considered in the Meeting held on 9.5.2018 M/s Shantilal Trade Links Pvt. Ltd have applied for Hydrogenated Vegetable Fat 15000 MT and Bakery Shortening 5000 MT M/s Vanick Oils & Fats Pvt. Ltd. have applied for Hydrogenated Vegetable Fat 48144 MT and Bakery Shortening 5953.32 MT	with them before the due date (28.2.2018). The application remained in the R&I Section, DGFT hence could not be considered in the meeting held on 9.5.2018. The Committee decided to allocate the quota as in Annexure III.
5.	M/s Anik Industries	They had requested to surrender a part of the quota of Vanaspathi/Bakery Shortening allotted to them in the meeting held on 9.5.2018. They have requested to allot: i. Hydroenated Vegetable Oil 35000 MT ii. Bakery shortening 15000 MT	The Committee took note of the request to partially surrender the allotted quota and decided to re-allocate the same as mentioned in Annexure III
6.	M/s Sarthak Industries Ltd.	They had requested to surrender a part of the quota of Vanaspathi/Bakery Shortening allotted to them in the meeting held on 9.5.2018. They have requested to allot: i. Hydroenated Vegetable Oil 30000 MT ii. Bakery shortening 15000 MT	The Committee took note of the request to partially surrender the allotted quota and decided to re-allocate the same as mentioned in Annexure III
7.	M/s Balaji Oil Industries	They had requested to surrender a part of the quota of Bakery Shortening allotted to them in the meeting held on 9.5.2018. They have also requested to surrender the entire quota of Vanaspathi allotted to them in the meeting held on 9.5.2018. Their request is for import of Bakery shortening 500 MT	The Committee took note of the request to partially surrender the allotted quota and decided to re-allocate the same as mentioned in Annexure III
8.	M/s ADK Impex	They have requested to surrender a part of the quota of Vanaspathi and Bakery Shortening allotted to them in the meeting held on 9.5.2018. Their request is for:: i. Vanaspathi 100MT ii. Bakery shortening 100 MT	The Committee took note of the request to partially surrender the allotted quota and decided to re-allocate the same as mentioned in Annexure III

9.	i. M/s Patan Agroproducts Pvt. Ltd. ii. Nebula Multitrade Pvt. Ltd.	Their applications were rejected as they were submitted after the prescribed date. They had represented that some applications viz. M/s Motan Enterprise and M/s Maruthi Exports were considered in the meeting which were also submitted after the prescribed date.	The applications of M/s Motan Enterprise and Maruth Exports were received with concerned RA before the due date (28.2.2018). However, the applications of M/s Patan Agroproducts Pvt. Ltd. and Nebula Multitrade Pvt. Ltd. were received with the concerned RA after the due date (28.2.2018). Committee observed that the applications were submitted after the prescribed date with the RA and, therefore, decided to reject both the applications.
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ANNEXURE-II

List of approved applications for import of Black Pepper from Sri Lanka under Indo-Sri Lanka Free Trade Agreement under ITC(HS) code ,09041190

S.No	Name of the firm	IEC Number	Date of receipt of application	Quantity applied for import	CIF Value in lakhs	Fee submitted	Quantity allotted
1	Kejal Enterprise	,0396052142	23.02.2018	50 MT	260	26000/-	
2	SRK Impex	,0512089345	28.02.2018	30 MT	150	30000/-	27.77 MT
3	Aditya Plastic	,0512090378	28.02.2018	30MT	150	30000/-	27.77 MT
4	A N Industries	ABJFA1305Q	28.02.2018	30 MT	150	30000/-	27.77 MT
5	Silvertone Gravu-flex Pvt. Ltd	,0509002609	28.02.2018	30 MT	150	30000/-	27.77 MT
6	Intrend Textiles Pvt. Ltd	,0507055721	28.02.2018	30 MT	150	30000/-	27.77 MT
7	Gourishankar Polymers	,0509024149	28.02.2018	30 MT	150	30000/-	27.77 MT
8	Nagina Enterprises	AAKFN2434M	28.02.2018	30 MT	150	30000/-	27.77 MT
9	Ankur Goyal	,0515928160	28.02.2018	60 MT	10.125	1013/-	27.77 MT
10	A1 Overseas	,0515002861	27.02.2018	75 MT	225	22500/-	27.77 MT
11	V.K. Trading Company	,0595049826	28.02.2018	75 MT	375	37500/-	27.77 MT
12	Nathi Mal Rugan Mal	,0593042263	27.02.2018	75 MT	375	37500/-	27.77 MT
13	Aris India	,0515005801	28.02.2018	30MT	150	30000/-	27.77 MT
14	Pratham International	,0511023642	28.02.2018	30 MT	150	30000/-	27.77 MT
15	Arun Plastic	,0509074928	28.02.2018	30 MT	150	30000/-	27.77 MT
16	Esjaypee Mercantile & Marketing Pvt. Ltd	,0402032276	28.02.2018	50 MT	260	26000/-	27.77 MT
17	Unazo Corporation	,0415035872	28.02.2018	50 MT	260	26000/-	27.77 MT

18	RHP Traders LLP	AAWFR9132J	28.02.2018	50 MT	253.5	25350/-	27.77 MT
19	Pratipal Ratanlal	1198002450	28.02.2018	42 MT	128.31	12831/-	27.77 MT
20	Damos Trading Co.	,0315027410	28.02.2018	50 MT	260	26000/-	27.77 MT
21	O.A. Associates	,0505033429	28.02.2018	140 MT	373.1	37310/-	27.77 MT
22	Mahesh Chand Varun Kumar	,0506058921	28.02.2018	105 MT	300.3	30030/-	27.77 MT
23	Hira Traders	,0489005667	28.02.2018	110 MT	567.6	56760/-	27.77 MT
24	Raizada Exports	,0589056093	28.02.2018	30 MT	150	30000/-	27.77 MT
25	Radha V. Company	,0388099763	28.02.2018	50 MT	260	26000/-	27.77 MT
26	Consortech Tools (India) Ltd.	,3199000738	28.02.2018	30 Mt	154.8	15480/-	27.77 MT
27	Mutual Traders	,0388151927	19.02.2018	50 MT	260	26000/-	27.77 MT
28	JABS International	,0394072057	22.02.2018	500 MTS	650	65000/-	27.77 MT
29	Ram Pratap Lehari Mal (P) Ltd.	,0597027901	16.02.2018	50 MT	253.5	25350/-	27.77 MT
30	Ashwin Traders	,0399053069	15.02.2018	1000 MT	6396.5	100000/-	27.77 MT
31	Sangam Spices	,0316506575	09.01.2018	1000 MT	6396.5	100000/-	27.77 MT
32	Jatin Traders	,0314000836	09.01.2018	1000 MT	6396.5	100000/-	27.77 MT
33	JJ & Sons	,AAAFJ1000D	09.01.2018	1000 MT	6396.5	100000/-	27.77 MT
34	Krishma Traders	AAAFK1177C	31.01.2018	1000 MT	6396.5	100000/-	27.77 MT
35	Mahendrakumar Vasanthlal	,0316514853	31.01.2018	1000 MT	6396.5	100000/-	27.77 MT
36	Indian Spices	,0312035390	31.01.2018	1000 MT	6396.5	100000/-	27.77 MT
37	Lata Foods and Spices	,0304043788	31.01.2018	1000 MT	6396.5	100000/-	27.77 MT
38	B.M. Worldwide	,0306022141	31.01.2018	250 MT	1599.1	100000/-	27.77 MT
39	HEM Spices	,0316506249	31.01.2018	1000 MT	6396.5	100000/-	27.77 MT
40	Vivid Visions Trexim Pvt. Ltd.	,0305089030	31.01.2018	150 MT	959.48	95949/-	27.77 MT
41	BIS-NU Chem (I) Pvt. Ltd.	,0204005949	31.01.2018	150 MT	959.48	95949/-	27.77 MT
42	Naresh Kumar Tarun Kumar	,0505004224	28.02.2018	105 MT	300.3	30030/-	27.77 MT
43	Ajay Exports	,0588072605	28.02.2018	100 Mt	320	100000/-	27.77 MT
44	Radhey Shyam Ratanlal	,0588056421	06.02.2018	100 MT	320	100000/-	27.77 MT
45	Arushi Exports	,0592004180	06.02.218	100 MT	320	100000/-	27.77 MT

46	Astra Management Services Pvt. Ltd	,0511082240	06.02.2018	100 MT	320	100000/- ***	27.77 MT
47	Tradex India corporation Pvt. Ltd	,0588001988	06.02.2018	100 MT	320	100000/-	27.77 MT
48	GT India Pvt. Ltd	,0404000380	06.02.2018	100 MT	518.4	51840/-	27.77 MT
49	Neptune Enterprises	,0513084321	28.02.2018	130 MT	414.05	41405/-	27.77 MT
50	Krauss Internatnal	,0515016918	27.02.2018	150 MT	497.25	49725/-	27.77 MT
51	Setia Overseas	,1213002192	27.02.2018	50 MT	253.5	25350/-	27.77 MT
52	M. R. Overseas	,0509036431	27.02.2018	50 MT	253.5	25350/-	27.77 MT
53	R.U. Overseas	,0510028331	27.02.2018	50 MT	253.5	25350/-	27.77 MT
54	Shri Ram Sons Wax (P) Ltd	,0502055723	27.02.2018	50 MT	253.5	25350/-	27.77 MT
55	APK Impex	,3509006984	27.02.2018	60 MT	301.86	30186/-	27.77 MT
56	Khanna Brothers	,0508051576	27.02.2018	251 MT	1223.6	100000/-	27.77 MT
57	Agro Spice Trading Co.	,0510014682	27.02.2018	251 MT	1231.8	100000/-	27.77 MT
58	SHANUGA spices Pvt. Ltd	,3103011709	27.02.2018	100 Mt	516	51600/-	27.77 MT
59	Nikate Global Trade LLP	,0517538661	19.02.2018	50 MT	252.5	25250/-	27.77 MT
60	Naaz International Trading Co.	,3116913552	21.02.2018	30 MT	154.8	15480/-	27.77 MT
61	MBS Agro	,3115904568	19.02.2018	2500 MT	12900	100000/-	27.77 MT
62	Ishaan Exim	,3116914087	19.02.2018	30 MT	154.8	15480/-	27.77 MT
63	Biharilal Gagalmal HUF	,0316940160	19.02.2018	50 MT	260	26000/-	27.77 MT
64	Ruby Overseas	,0407007971	06.02.2018	110 Mt	567.6	56760/-	27.77 MT
65	Hindustan Global	,0303054166	26.02.2018	50 MT	251.29	25130/-	27.77 MT
66	Din Dayal and Sons	,0506007316	28.02.2018	105 MT	300.3	30030/-	27.77 MT
67	Poonam Spices	,0306034298	26.02.2018	90 MT	460.68	46069/-	27.77 MT
68	Sony Enterprises	BWYPG1230M	23.02.2018	90 MT	462.15	46215/-	27.77 MT
69	Sandeep Trading Co.	,0516508156	27.02.2018	90 MT	460.68	46069/-	27.77 MT
70	Magnum Inc.	,0509055265	26.02.2018	50 MT	260	26000/-	27.77 MT
71	BH Marketing Pvt. Ltd	,0593041925	27.02.2018	90 MT	462.73	46274/-	27.77 MT

72	Ananya Overseas	,0516944827	26.02.2018	90 MT	462.15	46215/-	27.77 MT
73	Vivek Impex Pvt. Ltd	,0502076615	27.02.2018	90 Mt	461.56	46157/-	27.77 MT
74	Pista Palace	,0592063461	26.02.2018	90 MT	463.61	46362/-	27.77 MT
75	Brill International	,0593015720	26.02.2018	90 Mt	463.61	46362/-	27.77 MT
76	Baboo Ram Hari chand	,0588143740	27.02.2018	90 MT	463.32	46332/-	27.77 MT
77	B D Associates	,0502077000	26.02.2018	90 MT	459.62	45963/-	27.77 MT
78	Bharat Spices	,0502042249	15.02.2018	50 MT	250.25	25025/-	27.77 MT
79	CD Spices	,0516948539	20.02.2018	90 MT	509.55	50955/-	27.77 MT
80	Bhikhan Lal Raj Kumar	,0588118818	21.02.2018	150 MT	759.48	75949/-	27.77 MT
81	Naman Agri Impex Pvt. Ltd	,0517530198	28.02.2018	150 MT	759.48	75949/-	27.77 MT
82	Paras Intrnational	,0515068101	28.02.2018	100 Mt	513.5	51350/-	27.77 MT
83	Rajat Agro	,0516948202	28.02.2018	98 MT	496.2	49620/-	27.77 MT
84	Vijay Kumar Manoj Kumar	,0597056340	06.02.2018	100 Mt	513.5	51350/-	27.77 MT
85	Rakesh Kumar Rajesh Kumar	,0598015345	28-Feb-18	100 MT	513.5	51350/-	27.77 MT
86	S.N. Consultant	,0510069967	31.01.2018	100 MT	513.5	51350/-	27.77 MT
87	Samanyu Trading LLP	,0516522582	28.02.2018	100 MT	513.5	51350/-	27.77 MT
88	A.S. Spices	,3017504816	28.02.2018	90 MT	430.16	43016/-	27.77 MT
89	Veer Sales Corporation	,2915003424	20.02.2018	100 MT	516	51600/-	27.77 MT
90	Jugmug International	,BIAPK3351F	15.02.2018	45 MT	228.15	22815/-	27.77 MT

ANNEXURE- III

List of approved applications for import of Vanaspati, Bakery Shortening and Margarine from Sri Lanka under Indo-Sri Lanka Free Trade Agreement complete in all respect

S.No	Name of the firm	IEC Code	Date of receipt of application	Quantity applied for import	ITC Code	CIF Value in lakhs	Fee	Quantity allotted
1	Sarthak Industries Ltd	,1188004590	19.02.2018	35000 MT 15000 MT	(151620 Vanaspati) (151790 Bakery Shortening)	46365	100000/-	35000 MT 15000 MT
2	Anik Industries LTD.	,1188001922	19.02.2018	35000 MT 15000 MT	(151620 Vanaspati) (151790 Bakery shortening)	45120	100000/-	35000 MT 15000 MT
3	ADK Impex	,0413038751	28.02.2018	100 MT 100 MT	(15162091 Vanaspati) (15171021 Bakery Shortening)	5482.50 5676.00	100000/-	100 MT 100 MT
4	Balaji Oil Industries	,0496024426	28.02.2018	500 MT	(15171021 Bakery shortening)	11158.5	100000/-	500 MT
5	Motan Enterprise	,3494001022	27.02.2018	250000 MT	(15161000 Vanaspati bakery shortening and margarine)	567437.52	100000/-	61350 MT
6	Maruthi Exports	,0414006119	27.02.2018	6600 MT	40103999 Hydrogenated Vegetable fat	4708.11	100000/-	6600 MT

7	Shantilal Trade Links P. Ltd,	,0310030765	27.02.2018	10000 MT 5000 MT 5000 MT	15162091 & 151620 & 151790 Hydrogenated Vegetable Fat ,Interesterifie d Vegetable Fat & Bakery Shortening	10172.5	100000/-	10000 MT 5000 MT 5000 MT
8	Vanick Oils & Fats P. Ltd,	,0305048384	27.02.2018	48144.24 MT 5953.32 MT 5953.32 MT	1516 & 1517 Hydrogenated Vegetable Fat, Bakery Shortening & Margarine.	43052.47	100000/-	61350 MT

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ANNEXURE-IV

Approved Application for import of Desiccated coconut{ITC(HS Code 08011100)}Sri Lanka under Indo-Sri Lanka Free Trade Agreement

S.No	Name of the Firm	IEC Code	Date of receipt of application	Quantity applied for import	CIF Value in lakhs	Fee	Quantity allotted
1	Motan Enterprise	,3494001022	27.02.2018	500 MT	2730.83	100000/-	500 MT

ASL